

OFFICE OF THE DISTRICT & SESSIONS JUDGE, MIRZAPUR

OFFICE-ORDER

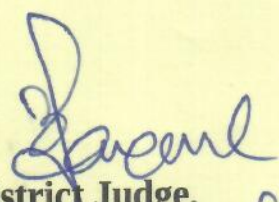
As per the notice/ letter No. PS (RG)/ 52/ 2020: Allahabad, Dated 02.05.2020 the Court/ Tribunal shall remain closed till further orders. The General dates for all the cases are fixed as mentioned below, except bail and other urgent matters pending in Mirzapur Judgeship.

Sl. No.	Previous Fixed Date	Next Fixed Date
1	04.05.2020	22.05.2020
2	05.05.2020	23.05.2020
3	06.05.2020	26.05.2020
4	07.05.2020	27.05.2020
5	08.05.2020	28.05.2020
6	09.05.2020 (Second Saturday)	-
7	10.05.2020 (Sunday)	-
8	11.05.2020	29.05.2020
9	12.05.2020	30.05.2020
10	13.05.2020	01.06.2020
11	14.05.2020	02.06.2020
12	15.05.2020	03.06.2020
13	16.05.2020	04.06.2020
14	17.05.2020 (Sunday)	-
15	18.05.2020	05.06.2020
16	19.05.2020	06.06.2020
17	20.05.2020	08.06.2020
18	21.05.2020	09.06.2020

The Bail and other urgent matters pending before all courts of the Judgeship shall be taken up by the respective courts, for hearing, after the present lock-down ends.

Inform all concerned. System officer/ Engineer I.C.T. is directed to comply accordingly.

Date: 02.05.2020


I/c District Judge,
Mirzapur

02/05/2020